

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 284/2013

Monday, the 3rd day of February 2014

**CORAM:**

**HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER  
HON'BLE MR. K. GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

K.K. Subramanian, Aged 84 years,  
S/o Kittu, Retired ESM-I, CST,  
Central Railway, Mumbai-8.  
Kallingapuram House,  
P.O. Kadupasserri,  
(Via) Irinjalakuda-680 683.  
Thrissur District, Kerala State.

...Applicant

(By Advocate Shri K. Jagadeesh)

Vs.

1. Divisional Railway Manager,  
Central Railway,  
Chatrapathi Shivaji Terminus (CST),  
Mumbai-400 008.
2. Central Railway  
Chatrapathi Shivaji Terminus (CST),  
Mumbai-400 008, represented by  
Divisional Railway Manager (Personnel Branch).
3. Senior Divisional Financial Manager, BB,  
Chatrapathi Shivaji Terminus (CST),  
Mumbai-400 008.
4. The Manager, Union Bank of India,  
Mangalodayam Building,  
P.B. No.123, Gururaj Ground,  
Thrissur-680001. ...Respondents

(By Advocate Shri Sunil Jose, SCGSC (R.1-3))  
(By Advocate Shri. K.S. Ajayagosh(R-4))

(The application having been heard on 3<sup>rd</sup> February, 2014, the Tribunal  
on the same day delivered the following):

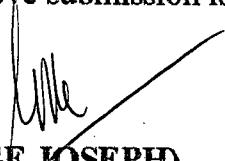


**ORDER****HON'BLE MR. JUSTICE A.K. BASHEER, JUDICIAL MEMBER**

When this case is taken up for consideration it is brought to our notice that additional respondent No.4, the Manager, Union Bank of India, Trichur has credited to the account of the applicant the entire dues payable to him as ordered by the Pension Revision Authority.

2. Learned counsel for applicant submits that, in view of this development nothing survives for consideration in this Original Application.

3. The above submission is recorded. Original Application is closed.

  
**(K. GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**  
**(JUSTICE A.K. BASHEER)**  
**JUDICIAL MEMBER**

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